

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3954

ANSWERED ON:19.04.2000

FLOOD CONTROL

BIJOY KRISHNA HANDIQUE;BRAHMANAND MANDAL;JAGDAMBI PRASAD YADAV;KANTI SINGH;MD ANWARUL HAQUE;RASHID ALVI;SHEESH RAM SINGH RAVI

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether several parts of Assam, Bihar and Uttar Pradesh are severely affected by the flood and water logging, caused by the river Ganga, Brahmaputra and Bagmati;
- (b) if so, the details thereof;
- (c) the long-term and short-term measures taken by the Union Government to control the regular flood in above States, during the last three years;
- (d) the funds demanded by these States and released by the Union Government to each State Government for the purpose during each of the last three years, State-wise;
- (e) the number of proposals in regard to flood control received by the Union Government from each State Government; and
- (f) the decision taken by the Union Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SMT. BIJOYA CHAKRAVARTY)

(a) & (b) Yes, Sir. Several parts of Assam, Bihar and Uttar Pradesh are affected by floods and water logging caused by the rivers Brahmaputra and Ganga and their tributaries.

As per reports of Rashtriya Barh Ayog, area liable to floods in the States of Assam, Bihar and Uttar Pradesh are 3.15 million ha., 4.26 million ha. And 7.34 million ha. respectively. There are 30 identified pockets of drainage congestion in the state of Assam. Areas in Kosi & Gandak commands as well as Mokamah Tal areas are the severe drainage congestion area in the state of Bihar. Parts of eastern Uttar Pradesh also experience drainage congestion.

(c) Flood Management work is a State subject and the long term and short term measures to control floods are executed by the States as per the priorities fixed by the states out of their own plan fund allocated by the Planning Commission. Central Government as per existing procedure provides technical advice and conducts appraisal of schemes when referred by the State for their clearance. Government of India has set up the Ganga Flood Control Commission in 1972 for preparing comprehensive master plans for flood management in Ganga basin. The master plans prepared by Ganga Flood Control Commission have been sent to the concerned Ganga basin states including Bihar and Uttar Pradesh for their implementation. Similarly, Government of India has set up Brahmaputra Board in 1980 for preparing the master plans for the Brahmaputra, the Barak and their tributaries. The Master Plans prepared by Brahmaputra Board have been sent to the basin states including Assam for their implementation. All these master plans contain the recommendations for both short term and long term measures of flood control. In the wake of the severe flooding during the monsoon of 1998 particularly in the states of Bihar and Uttar Pradesh the Govt. of India at the request of the State Governments constituted an Expert Group in November, 1998 headed by Chairman, GFCC and members representing the states of UP & Bihar to identify schemes for giving reasonable protection to vulnerable areas in these states and prepare an action plan for implementation. The recommendations of the Expert group containing the specific schemes to be implemented along with suggestion on schedule of their implementation have already been sent to the respective states. The States have to implement the measures suggested therein expeditiously.

The Union Government has released to the Govt. of Bihar during the last three years an amount of Rs.1.8 crore for raising & strengthening of embankment along river Lalbakya in Bihar and Rs. 8.85 crore for maintenance of flood protection works of Kosi river in Nepal. An amount of 0.93 crore has been released to Govt. of Uttar Pradesh during the last three years for maintenance of flood protection works of Gandak river in Nepal. An amount of Rs.51 crore has been released as Central Loan Assistance to the Govt. of Assam for flood management during the last three years.

(d) Details about funds released to Assam, Bihar & UP by the Planning Commission in flood control sub sector during the last 3 years i.e. 1997-98, 1998-99 and 1999-2000 are given in Annex.

(e) & (f) The number of proposals in regard to flood control received by the Union Government from the States of Assam, Bihar & Uttar Pradesh during the last three years

( i.e. 1997-98, 1998-99 and 1999-2000) for technical examination are 131, 79 & 9 respectively and of which, 73, nil & 2 respectively have been cleared by the Ministry of Water Resources.

**ANNEX**

**STATEMENT IN RESPECT OF PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 3954 FOR 19.4.2000 REGARD FLOOD CONTROL**

**Details of Annual Proposed Outlay & Approved Outlay for Flood Control during the last three years for Assam, Bihar and Uttar Pradesh**

(Rs. in Crores)

Sl. No.	Name of States	1997-98 Proposed Outlay	1998-99 Proposed Outlay	1999-2000 Proposed Outlay	1997-98 Approved Outlay	1998-99 Approved Outlay	1999-2000 Approved Outlay
1	Assam	19.92	21.42	NA	20.27	27.57	27.57
2	Bihar	42.28	44.00	55.00	43.00	110.00	110.00
3	U.P.	18.15	27.00	50.00	45.90	23.53	23.53